

In The Central Administrative Tribunal
Calcutta Bench

OA 842 of 1997

Present : Hon'ble Mr. B.P. Singh, Administrative Member
Hon'ble Mr. M.L. Chauhan, Judicial Member

Tapan Kumar Deb Adhikary & Anr.

- Versus -

- 1) Union of India, service through the General Manager, S.E. Rly., Calcutta.
- 2) Chief Personnel Officer, S.E.Rly., Calcutta.
- 3) Chief Elect. Engineer, S.E.Rly., Calcutta.
- 4) Sr. DEE/TRS/S.E. Rly., Tikiapara, Howrah.
- 5) Sr. DEE/TRD, S.E.Rly., Chakradharpur.
- 6) Divl. Rly. Manager, S.E.Rly., Kharagpur.
- 7) Sh. B.K.Dutta, Sr. D/Man under DEE(TRS), Tikiapara, Howrah.

.... Respondents

For the Applicants : Mr. B.C. Sinha, Counsel

For the Respondents : Mr.P. Chatterjee, Counsel

Heard on : 12-02-2002

Date of Order : 12-02-2002

O R D E R

B.P. SINGH, AM

In this O.A. the applicant has prayed for the following reliefs :

- 1) to set aside and quash the impugned letter dated 24-6-97 (Annexure-A/1) and impugned seniority list (Annexure-A/2);
- 2) to direct the respondents to prepare the integrated 'inter-se' seniority list of both general category and SC/ST category candidates in the feeder grade.

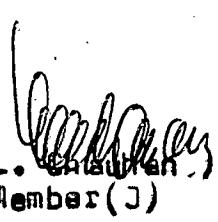
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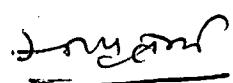
2. The fact of the case as stated by the ld. Counsel for the applicant is that there were seven vacancies of Head Draftsman in the scale of pay of Rs.1600-2660/- for which seven candidates were found eligible for the said posts. The ld. counsel for the applicants submits that out of seven candidates in the list, namely, Shri Premlal Singh(ST) was ineligible as he was Assistant Draftsman whereas only Draftsmen were eligible to be considered for the post of Head Draftsman. The ld. counsel further submits that as soon as this fact came to the notice of the respondent authorities, they cancelled the candidature of Shri Premlal Singh and issued direction vide Annexure -R/1 dated 4-7-1997.

3. The applicants in this case are also Assistant Draftsmen who are not eligible for promotion to the post of Head Draftsman as the feeder cadre for promotion to the post of Head Draftsman is Draftsman. Therefore, no case has been made out by the applicants in this O.A.

4. The ld. counsel for the applicants also submits that in view of cancellation of the candidature of Shri Premlal Singh, Assistant Draftsman from the list of Annexure-A/1, he has no grievance in this case.

5. Since no grievance remains after the above action, the application is disposed of as being not-pressed and it is dismissed accordingly.


(M.L. Chauhan)
Member (J)


(B.P. Singh)
Member (A)